

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 8th MAY, 2024, 10:30 A.M.

CP/9/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Laxmi Narayan Sogani, 2. Usha Devi Sogani, 3. Sumit Kumar Sogani, 4. Laxmi Narayan Sogani & Sons (HUF), Vs Sogani Commercials Pvt. Ltd. 2. Sudhir Kumar Sogani, 3. Nidhi Devi Sogani
Under Section	U/s 241 of Companies Act, 2013

For Petitioner (s) : Mr. D. Das, Adv.

For Respondent (s) :

ORDER

Ld. Proxy Counsel Mr. D. Das appears on behalf of Mr. S. Chamaria, the Counsel on Record for the petitioner. No representation for the Respondents.

Matter adjourned to **24.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)